

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 177 OF 2017

Dated: 22nd March , 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Uttar Bharat Hydro Power Pvt. Ltd.

.... Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal
Mr. Shubham Arya
Mr. Polkit Agarwal

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Anchal Arora for R-1

Mr. Pradeep Misra
Mr. Shashank Pandit for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **05.07.2018.**

**(Justice N. K. Patil)
Judicial Member**

mk/tpd

**(I. J. Kapoor)
Technical Member**